

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 438**

**IA/91/ND/2022 IN CP/186/ND/2020**

**IN THE MATTER OF:**

Manjeet Kaur	...	Applicant
Versus		
Rajeev Goel	...	Respondent

**Under Section 241(1).**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Renotified to 11.06.2024

**Sd/-**  
**(Court Officer)**